## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 269 (To be answered on the 19<sup>th</sup> July 2018)

## AIR INDIA FLIGHT INCIDENT

269. DR. C. GOPALAKRISHNAN SHRI P. NAGARAJAN

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the union Government is aware of the fact that the window of Amritsar-Delhi Air india flights fell in middle of the country;
- (b) if so the details thereof;
- (c) whether any damage or injury was caused to any passenger in the flight;
- (d) if so the details thereof; and
- (e) the action taken by the Government in this regards,

## ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e): On 19/04/2018, Air India B 787 aircraft operating flight AI 462 (Amritsar to Delhi) was involved in an incident due to turbulence.

During climb, the aircraft inadvertently entered into turbulence zone. Three passengers onboard were injured due to this incident as a window decorative panel inside the cabin came off and an upper panel of passenger service unit was damaged.

The Director General, Civil Aviation had instituted an investigation in the incident under Rule 13 (1) of the aircraft (Investigation of Accidents and Incidents) Rules, 2017. Investigation revealed that the weather was deteriorating to thunderstorm with rain and cumulonimbus (CB) clouds.

Based on the investigation, Air India has been advised to ensure availability of latest weather information to the crew. Also, Air India had grounded the crew who were released after adopting corrective action suggested by DGCA.